

**BEANT KUMAR ALIAS BEANT KINGER V/S RAJ KAMAL  
CHAUDHURI AND OTHERS**

**Present:** Mr. Bhisham Kinger, Advocate,  
Mr. Angrej Singh, Advocate and  
Mr. Sukhcharan Singh Gill, Advocate for the petitioner.

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Notice of motion.

On the asking of the Court, Mr. Gunjan Mehta, Addl. A.G. Punjab accepts notice on behalf of respondents and prays for 10 days' to file the compliance report.

Considering the fact that the direction to consider the claim of the petitioner was passed on 14.10.2024, a period of more than 22 days has gone by. In case, the compliance report is not filed within the aforesaid stipulated period, the Officer concerned shall appear before the Court through video conferencing and would reimburse litigation cost to the petitioner to the tune of Rs.50,000/- from his own pocket.

Requisite copy of paper-book be supplied to learned State counsel during the course of the day.

List on 21.11.2024

To be shown in the urgent list.

**06.11.2024**  
Tejwinder

**(HARKESH MANUJA)**  
**JUDGE**